

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (I.B) No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> September 2017, 10.30 A.M.

Name of the Company		RBL Bank Ltd. -Versus- MBL Infrastructures Ltd. & Ors	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

R. C. Pandit  
A. K. Mitra } Advocates ORDERS B1

ORDERS<sup>5</sup> B1

dm  
7/9/13

Ld. Resolution Professional as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Resolution Professional has filed progress report which may be taken on record.

List the matter on 11/09/2017.

5d<sup>5</sup>-

(Jinan K.R.)  
Member (J)

Sd/-  
(Vijai Pratap Singh)  
Member (I)